

[See Part A Section 1 paragraph 2(g)(ii)]

**Format of Declaration of amounts booked/cancelled under Past Performance facility**

[On letterhead of the Company]

Date :

To,  
(Name and address of the Bank)

Dear Sir,

**Sub : Declaration of amounts booked/cancelled under Past Performance facility**

We refer to the facility of booking of Forward or Option Contracts involving Foreign Exchange, based on the past performance facility with Authorised Dealer Category I Banks (AD Category I Banks), more specifically in relation to the undertaking submitted by us to you, dated [ ] in this regard ("Undertaking").

In accordance with the said Undertaking, we hereby furnish a declaration regarding the amounts of the transactions booked by us with all AD Category I banks.

We are availing the past performance limit with the following AD Category I banks :

.....

Please find below the information regarding amounts booked / cancelled with all AD Category I Banks under the said past performance facility as permitted under the FEMA Regulations :

(Amount in US Dollar) Eligible limit under past performance	Aggregate amount of contracts booked with all the ADs from April till date	Amount of contracts cancelled with all ADs from April till date	Amount of contracts o/s with all ADs as on date	Amount utilised (by delivery of documents) as on date	Available limits under past performance as on date

Thanking you,  
Yours faithfully,  
For XXXXXX

**Authorised Signatories**